

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

NINETEENTH REPORT

(Presented on 2-9-1981)

The Business Advisory Committee held a sitting on Wednesday, 2 September, 1981.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- | | |
|---|----------|
| (1) The Burmah Oil Company [Acquisition of Shares of Oil India Limited and of the Undertakings in India of Assam Oil Company Limited and the Burmah Oil Company (India Trading) Limited] Bill, 1981.
(Consideration and passing) | 2 hours |
| (2) The Economic Offences (Inapplicability of Limitation) Amendment Bill, 1981.
(Consideration and passing) | 1½ hours |
| (3) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1981-82. | 2 hours |
| (4) Discussion and voting on the Supplementary Demands for Grants (General) for 1981-82. | 5 hours |
| (5) Discussion on the Sixth Five Year Plan. | 10 hours |

NEW DELHI;
September 2, 1981.

Bhadra 11, 1903.

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee